

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 309/GT/2015

Subject: Revision of tariff after truing up exercise in respect of Pragati - III Combined Cycle Power Station power plant (1371.2 MW) for the period from COD of Unit- I to 31.3.2014.

Petition No. 221/GT/2015

Subject: Determination of tariff for of Pragati -III Combined Cycle Power Station power plant (1371.2 MW) for the period 2014-19.

Petitioner: Pragati Power Corporation Limited

Respondents: BSES Yamuna Power Limited & Others

Date of hearing: 13.3.2019

Coram: Shri P.K.Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S.Jha, Member

Parties present: Ms. Poorva Saigal, Advocate, PPCL
Ms. Tanya Sareen, Advocate, PPCL
Shri Surendra Kumar, PPCL
Shri S. Prakash, PPCL
Shri R.K.Yadav, PPCL
Shri Buddy A. Ranganadhan, Advocate, BRPL & BYPL
Shri Rahul Kinra, Advocate, BRPL, BYPL & TPDDL
Shri Anivesh Bharadwaj, Advocate, BRPL, BYPL & TPDDL
Shri Sanjay Srivastava, BRPL
Ms. Vasudha Sen, TPDDL
Shri Chaitanya Mathur, TPDDL

Record of Proceedings

These Petitions were taken up for hearing today.

2. The learned counsel for the Petitioner made detailed submissions in the matter and prayed that tariff of the generating station may be determined as prayed for by the Petitioner in the petition.
3. At the request of the learned counsel for the Respondents, BRPL & BYPL, the hearing of the petitions is adjourned.
4. Petitions shall be listed for hearing on **20.3.2019** for submissions of the Respondents.

By order of the Commission

Sd/-
(T.Rout)
Chief (Law)

